

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**ERNAKULAM BENCH**

**Contempt Petition No. 180/00021/2018 in**  
**Original Application No.724 of 2017**

**Monday, this the 15<sup>th</sup> day of October, 2018**

**CORAM:**

**Hon'ble Mrs. P.Gopinath, Administrative Member**  
**Hon'ble Mr.Ashish Kalia, Judicial Member**

K.M.Vijayaraghavan, aged 78 years  
 S/o.C.V.Madhava Menon  
 'Retreat', Kalalayam Road  
 Ottappalam,Palakkad District-679 101 ..... **Petitioner**

**(By Advocate – Mr.V.B.Ramanunni Menon)**

**V e r s u s**

Dr.A.K.Singh, Officiating Director  
 Age and Father's name not known to the petitioner  
 IARI, New Delhi – 110 012 ..... **Respondent**

**(By Advocate – Mr.P.Santhosh Kumar)**

This Contempt Petition having been heard on 15.10.2018, the Tribunal  
 on the same day delivered the following:

**O R D E R(ORAL)**

**By Hon'ble Mrs.P.Gopinath, Administrative Member**

The order in the Original Application was for the applicant to submit a representation and the respondents to examine the matter and furnish a reply to the applicant within a period of 2 months. Respondents in their reply statement placed on record Annexure R1(a) and Annexure R1(b) wherein the pension of the applicant has been revised from Rs.10355/- to Rs.15603/- per month with effect from 1.1.2006 and vide Annexure R1(b) place on record reply to the

representation submitted by the applicant. In view of the compliance of the Order of this Tribunal., this Contempt Petition is disposed of. Notices shall stand discharged.

**(ASHISH KALIA)**  
**JUDICIAL MEMBER**

**(P.GOPINATH)**  
**ADMINISTRATIVE MEMBER**

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**List of Annexures**

Annexure P1 - Certified copy of the order dated 28.8.2017 in O.A 724/17 of this Tribunal

Annexure P2 - True copy of representation dated 18.9.2017 submitted before the respondent by the petitioner

Annexure R1(a) - True copy of the order No.IARI/Pen.Auth/553/99-00/2431/3 dated 18.10.2010

Annexure R1(b) - True copy of the letter No.1-410/98-Pen dated 28.3.2018

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